

Diploma Course in Homeopathic Pharmacy

6473. SHRI GANGA CHARAN LODHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether there is Government recognised College/Institution for the Diploma Course in Homeopathic Pharmacy;

(b) if not, the reasons therefor.

(c) whether unqualified persons are recruited to work as Homeopathic pharmacists in its various Dispensaries/Hospitals in the country;

(d) whether Government have received any request for introducing Diploma Course in Homeopathy and if so, the details thereof; and

(e) the follow-up action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (b) There is no Centrally recognised college/institution conducting Diploma course in Homeopathic Pharmacy

(c) Under the Central Government Health Scheme only persons who fulfil the qualifications and experience as laid down in the notified recruitment rules are recruited to the posts of Homeopathic Pharmacists.

(d) and (e) Diploma Course in Homeopathy has been introduced in Homeopathic colleges in accordance with Homeopathy (Diploma Course) Regulations, 1983 duly notified by the Central Council of Homeopathy.

Regularisation of Services in Central Warehousing Corporation

6474. SHRI MANORANJAN BHAKTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to regularise the services of daily rated staff of Central Warehousing Corporation; and

(b) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Central Warehousing Corporation has been engaging persons on daily rated/casual basis on limited scale mainly in the cadre of Sweeper/Chowkidar and WAG-II depending upon exigencies of work. Depending upon availability who are eligible as per recruitment instructions are considered for regularisation in accordance with the orders issued by the Government from time to time.

[*Translation*]

Allocation to Chambal Ayacut for Purchasing Machines

6476 SHRI CHHABIRAM ARGAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any allocation has been made in 1990-91 for the irrigation Department of Chambal Ayacut for purchasing new machines;

(b) if so, the details thereof;

(c) if not, whether Union Government propose to make allocation for the same; and

(d) if so, the time by which this is likely to be made?